

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.4264
ANSWERED ON 18.03.2026

**SCHEMES FOR ECONOMIC EMPOWERMENT AND SKILL DEVELOPMENT OF
MINORITIES**

4264. SHRI RAJU BISTA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of schemes and programmes implemented by the Government for the economic empowerment and skill development of the Minorities;

(b) the details of funds sanctioned and released particularly to the State of West Bengal for implementation of the schemes 'Seekho aur Kamao' (Learn & Earn), Upgrading Skill and Training in Traditional Arts/Crafts for Development (USTTAD), 'Nai Manzil' scheme and 'Nai Roshni'- Scheme for Leadership Development of minority women, State and district-wise; and

(c) the details of beneficiaries under the said schemes/programmes particularly in districts of Darjeeling, Kalimpong and North Dinajpur along with the details of funds spent thereunder?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJU)

(a) : Ministry of Minority Affairs implements Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) scheme focussing on socio-economic empowerment of minorities.

The scheme comprises the following components:

- i. Skilling and Training Component (including traditional and non-traditional skills).
- ii. Women Leadership and Entrepreneurship Component.
- iii. Education Component for school dropouts through open schooling.
- iv. Infrastructure Development Component through convergence with other schemes such as PMJVK.

(b) & (c) The schemes 'Seekho aur Kamao' (Learn & Earn), Upgrading Skill and Training in Traditional Arts/Crafts for Development (USTTAD), 'Nai Manzil' scheme and 'Nai Roshni' Scheme for Leadership Development of minority Women were implemented on a pan India basis. The details of number of beneficiaries in the state of West Bengal is as follows:

State	Seekho aur Kamao	USTTAD	Nai Manzil	Nai Roshni
West Bengal	32,477	1,076	5,730	12350

Details of funds sanctioned and released under the schemes on a Pan India basis is as under:

Scheme	Sanctioned (Amount in Crores)	Expenditure(Amount in Crores)
Seekho Aur Kamao (2013-14 to 2022-23)	1840.96	1534.95
USTTAD (2014-15 to 2022-23)	293.11	288.68
Nai Manzil(2016-17 to 2022-23)	67.45	191.97
Nai Roshni (2013-14 to 2022-23)	864.05	456.19
Hamari Dharohar (2014-15 to 2022-23)	54.11	30.68
PM VIKAS Committed Liabilities* (2023-24 to 2025-26)	744.42	456.97#

* (The allocations were merged in 2023-24)

as on 16.03.2026
